

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-11-2023 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/350(CHE)/2022
PETITION NUMBER : CP(IB)/28/CHE/2022
NAME OF THE PETITIONER : Virgo Properties Pvt Ltd
NAME OF THE RESPONDENT(S) : L & T Finance Ltd
**UNDER SECTION : Sec 8 of Arbitration R/w 11 of NCLT Rules
2016**

ORDER

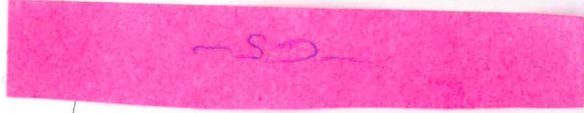
Counsels on record from both the sides are not present during the hearing today.

Parties are directed to ensure that Counsels on record are appearing during the next date of hearing.

Post the case for hearing on **21.12.2023**.


RAVICHANDRAN RAMASAMY
Member (Technical)

Phk


JYOTI KUMAR TRIPATHI
Member (Judicial)